

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)

ROHINI COURT COMPLEX, DELHI.

ORDER

Pursuant to the directions contained in the minutes of the meeting of the Hon'ble Administrative and General Supervision Committee dated 25.09.2018 held in the Hon'ble High Court of Delhi, New Delhi the following cases mentioned in Column No. 3 presently pending in the court of Ld. Judicial Officer mentioned in Column No. 2 are hereby withdrawn and assigned to the court of Ld. Judicial Officer mentioned in Column No. 4 for disposal in accordance with law, with immediate effect :-

S. N. (1)	Name of the Transferor Court (2)	Cases as per list attached. (3)	Name of Transferee Court (4)
1.	Sh. M.R. Sethi, Ld. ASJ-3 (North-West)	S.N. 1 to 7 of cases fixed for Prosecution Evidence in list A Total= 7	Sh. Virender Bhat, Ld. Spl. Judge CBI-1
2.	Sh. Deepak Garg, Ld. ASJ-2 (North-West)	S.N. 1 to 7 of cases fixed for Prosecution Evidence in list B Total= 7	Sh. Rajender Kr. Shastri, Ld. Spl. Judge CBI-3
3.	Ms. Raj Rani, Ld. ASJ-4 (North-West)	S.N. 3 of cases fixed for Final Argument in list C Total = 1	Sh. Virender Bhat, Ld. Spl. Judge CBI-1
		S.N. 5 of cases fixed for Final Argument in list C Total = 1	Sh. Rajender Kr. Shastri, Ld. Spl. Judge CBI-3
		S.N.1 to 7 of cases fixed for Prosecution Evidence & S.N. 1 to 2 of Statement of Accused, both in list D Total = 9	Sh. Ashutosh Kumar, Ld. Spl. Judge CBI-2

Besides the above cases mentioned in the list, if there is any connected matter left, the same be also sent to the transferee court along with the main cases.

Notwithstanding anything contained herein above, the cases which are exclusively triable by designated court shall not be transferred from such court. Further, the cases which are fixed for Judgment/Order intending final disposal of the case shall not be transferred.

Ahlmad of the transferor court is directed to send the case files to the transferee court forthwith and to display the list of all such cases outside the court room.

Rajnish Bhatnagar
(RAJNISH BHATNAGAR)
DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

No.F2(12)/Judl/NW/RC/18 29524-29558

Dated Delhi the 15th November, 2018

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Headquarters), Delhi.
3. The Ld. District & Sessions Judge North/West/East/New Delhi/South-West/South/North-East/ Shahdara /South East, Delhi.
4. The Officers concerned.
5. The Hony. Secretary, Bar Association, Tis Hazari/Patiala House/Karkardooma/Dwarka/Saket /Rohini Court, Delhi.
6. The Director of Prosecution, Tis Hazari Courts, Delhi.
7. The Chief Public Prosecutor (North-West & North), Rohini Courts, Delhi.
8. P.S. to the undersigned.
9. The A.O.(J)/Incharge, O/o The CMM N/W, Computer Branch, Filing Section, Rohini Court Complex, Delhi.
10. The In-Charge Web Site Committee (English/Hindi), Tis Hazari Court, Delhi.
11. The APRO, Rohini Court Complex, Delhi.
12. The Record Officer, Rohini Court Complex, Delhi.
13. The Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.

Rajnish Bhatnagar
DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

*Website Committee
TTR*